

March, 1981 upto the 31st March, 1987.

- (ii) G.S.R. 556(E) published in Gazette of India dated the 27th March, 1986 together with an explanatory memorandum extending the validity of Notification No. 71/81-Customs dated the 26th March, 1981 upto the 31st March, 1987.

[Placed in Library. See No LT-2487/86]

- (3) A copy each of Notification Nos. G.S.R. 535(E) to 547(E) (Hindi and English versions) published in Gazette of India dated the 25th March, 1986 together with an explanatory memorandum issued in the context of certain changes relating to the Central Excise duties as applicable to small scale units, issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-2488/86]

(Interruptions)

Notifications under All India Service Act, 1951

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :

- (2) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1986 published in Notification No. G.S.R. 225 in Gazette of India dated the 29th March, 1986.
- (2) The Indian Administrative Service (Pay) Fourth Amendment Rules, 1986 published in Notification No. G.S.R. 226 in Gazette of India dated the 29th March, 1986.

[Placed in Library. See No. LT-2489/86]

(Interruptions)

12.13 hrs.

ESTIMATES COMMITTEE

[English]

Statement on action taken by Government on recommendations of Seventieth Report on Ministry of Health and Family Welfare-Medical Relief, Education, Training and Research

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to lay on the table a statement (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Seventieth Report (Seventh Lok Sabha) on the Ministry of Health and Family Welfare-Medical Relief, Education, Training and Research.

(Interruptions)

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Seventeenth Report

SHRI AJOY BISWAS (Tripura West) : I beg to present the Seventeenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.14 hrs.

ELECTION TO COMMITTEE

[English]

Committee on Official Language

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : I beg to move :

"That in pursuance of sub-section (2) of section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with